

- (iii) focus on development of feed and fodder resources
- (iv) reorganisation of extension and training activities
- (v) bringing about efficiency in the processing sector
- (vi) control and eradication of animal diseases
- (vii) promotion of sustainability of the growth in the sector.

(c) and (d) No, Sir. However, the draft National Livestock Policy and approach to the livestock sector in the Ninth Plan were discussed in detail at the Conference of the State Ministers for Animal Husbandry and Dairying in December, 1996. The approach and policy issues were largely endorsed at this meeting by the State Governments.

[English]

National Fertilizer Limited

2173. SHRI SRIBALLAV PANIGRAHI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether the Karsan of Turkey has slapped a counter claim against the National Fertilizer Limited;
- (b) if so, the details thereof ;
- (c) the details of compensation sought from NFL ; and
- (d) the total loss suffered till date by NFL in the deal ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNCHALAM) : (a) to (c) M/s. Karsan Limited have filed a counter claim of US\$ 50.15 million against M/s. National Fertilizers Limited (NFL) in the arbitration case before International Chamber of Commerce (ICC), Paris.

(d) M/s. National Fertilizers Ltd. had filed a compensation claim of US\$ 53.05 million for losses incurred on account of advance payment made for supply of urea, interest loss, liquidated damages etc.

[Translation]

Violence in Tihar Jail

2174. KUMARI UMA BHARATI :
SHRI SATYA DEO SINGH :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a violent fight/clash had taken place between two groups of undertrial prisoners recently in Tihar Jail in Delhi;
- (b) if so, whether enquiry has been conducted into this incident;

(c) if so, the outcome thereof ; and

(d) the action taken against the persons found guilty ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Yes, Sir. The enquiry conducted into the incident has revealed that the fight took place as a consequence of an incident of beating of a prisoner belonging to one group by prisoners belonging to another rival group.

(d) A criminal case has been registered at Police Station Hari Nagar against the inmates involved in the fight. The two groups have since been segregated and lodged separately. Delhi Police have been informed to provide adequate security to the said inmates while escorting them for production before courts and referral to outside hospital.

[English]

Rehabilitation of Slum Dwellers

2175. SHRI SATYA PAL JAIN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether the Government have received any proposal from the Chandigarh Administration about deforestation of reserved forest land or any other proposal about it with a view to rehabilitate the slum-dwellers and to give possession to some allottees of the industrial plots ;
- (b) if so, the details thereof ;
- (c) whether any action has been taken on the proposal;
- (d) if so, the details thereof ; and
- (e) if not, the time by which a decision is likely to be taken in this regard ?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) No such proposal has been received by the Ministry under the Forest (Conservation) Act, 1980.

(b) to (e) Do not arise.

[Translation]

Vacant Posts for Scheduled Caste and Scheduled Tribe

2176. SHRI KACHARU BHAU RAUT : Will the Minister of AGRICULTURE be pleased to state :

- (a) the number of posts vacant under various categories in his Ministry/departments State-wise;
- (b) the steps taken to clear the said backlog ;